

By E-Mail/ Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/11599 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong

Dated Guwahati, the 29th November, 2023

Sub:- **Permission to withdraw LTC.**

Ref:- Your Letter No. DJKA/14196/2023, dated 01.11.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to withdraw the LTC for the current block period 2022-2025, which was already granted to you vide this Registry's letter No. HC.VII-81/2023/9944/A, dated 05.10.2023, to travel to Goa.

Thanking you.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-81/2023/11600-11602/A,

dated 29th November, 2023

Copy to :

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR (VIGILANCE)

28.11.2023